

Rigs and Drilling Equipment in M.P.

5148 **Shri Nitiraj Singh Chaudhary :**
Shri G. S. Mishra :

Will the Minister of Food and Agriculture be pleased to state

(a) the number of rigs and drilling equipment operating or available for use at present in Madhya Pradesh and the rates charged for their use

(b) whether these have remained idle for want of demand,

(c) if so, the reasons therefor, and

(d) whether Government propose to consider the desirability of providing rigs and drilling equipment for use in Madhya Pradesh at subsidized rates specially because of acute water shortage there?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde) (a) to (d) The required information is being collected from Madhya Pradesh Government and will be placed on the Table of the Sabha as soon as it is received

Minor Irrigation Works in Goa Daman and Diu

5149 **Shri Shinkre** Will the Minister of Food and Agriculture be pleased to state

(a) Whether the Government of the Union Territory of Goa, Daman and Diu have finalised any scheme regarding minor irrigation works and have approached the Central Government for sanction, and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes

(b) During 1966-67, minor irrigation schemes amounting to Rs 3.39 lakhs were approved. A Statement giving the details of these schemes is placed on the Table of the House [Placed in Library See No LT-982/67] For 1967-68, the plan outlay is Rs 12 lakhs.

Indian Central Cotton Committee

5150 **Shri E. R. Singh Deo.**
Shri D. N. Deb

Will the Minister of Food and Agriculture be pleased to state

(a) whether it is fact that the Indian Central Cotton Committee was abolished on the advice of two U.S.A. experts

(b) if so the nature of the advice, and

(c) if reply to part (a) above be in the negative the reasons for its abolition?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c) A statement giving the required information is laid on the Table of the House [Placed in Library See No. LT 987/67]

Contest in the Last Elections by Scheduled Caste Candidates

5151 **Shri D. R. Parmar:**
Shri B. K. Amin:

Will the Minister of Law be pleased to state

(a) the number of scheduled caste candidates who contested the last